## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 73/(MAH)/2014/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 10.30 AM.

NAME OF THE PARTIES: M/s. Bahar Paper Pvt. Ltd.

V/s.

M/s. Synergyone Infrastructure & Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 KAMAL ALR ANDL AR-RES LAR ADL

## **Order**

## C.P. No. 73/397-398/NCLT/MB/MAH/2014

- 1. Respondent side is present, Petitioner side is absent.
- Since this matter has come first time for hearing before the NCLT, the Respondents are directed to communicate the next date of hearing to the Petitioner.
- 3. List this matter on 23rd September 2016 at 10.30 a.m.

Sd1-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd1-

V. NALLASENAPATHY Member (Technical)

Dated: 13th July, 2016.